

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No 160/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th October 2017, 10.30 A.M

Name of the Company	Chandra Basu -Versus- Central Land & Building Society Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHAUNAK MITRA
ADVOCATE
2. SHIV RATAN KAKRANIA
ADVOCATE
3. ARKADEV BISWAS
ADVOCATE

R 1 to 3

Sanjeeb Sen
Advocate
Date: 17-10-2017

1 PATITA PARAN BISWAS, Sr. Mem

ORDER

Ld. Counsel for the petitioners and the respondent nos.1 to 3 are present.

Petitioner sought leave of the Court for filing reply. Prayer is allowed.

List on 29/11/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)